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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-08-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : MA/358/2019**

**PETITION NUMBER : CP/114/IB/2018**

**NAME OF THE PETITIONER : M.MURUGAN RP  
(VELOHAR INFRA PVT LTD)**

**NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS**

**UNDER SECTION : SEC 66 OF IBC 2016**  
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**ORDER**

Ld. Counsel Mr. S. Sathyanarayanan for the Liquidator is present.


**The Registry** is directed to list the name of all the Respondents' Counsel in the cause list.

List the matter on **29.09.2020** for hearing.

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**[S. VIJAYARAGHAVAN]  
Member (Technical)**

-sd-

  
**[R. SUCHARITHA]  
Member (Judicial)**

vs